

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2019

NAME OF THE COMPANY: Upendra Dutt Anthwal & Anr V/s Acuity India Resorts Pvt Ltd

SECTION OF THE COMPANIES ACT: 241/244 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCS	Petitioner	Anil Kumar
2.	RAKESH K	Adv.	Respondent	Rd

CP NO. 47/ALD/2019

Sh. Anil Kumar, PCS for the petitioner and Sh. Rakesh Kumar, Advocate for the respondent are present.

Learned PCS for the petitioner states that the hard copy of rejoinder affidavit has been served to the learned counsel for the respondent today and the same shall be filed before the Registry of this Bench during the course of day.

Put up on 17.01.2020 for hearing.

Dated: 06.12.2019

— Sd —

(Justice Rajesh Dayal Khare)
MEMBER (J)